

Title: Secretary-General informed the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th March, 2023 adopted the Motion regarding the Committee on the welfare of Scheduled Castes and Scheduled Tribes.

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

?I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 13th March, 2023 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

?That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2023 and ending on the 30th April, 2024 and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee.?

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, the following ten Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Abir Ranjan Biswas
2. Shri Anthiyur P. Selvarasu
3. Dr. V. Sivadasan
4. Shrimati Phulo Devi Netam
5. Shrimati Kanta Kardam
6. Dr. Sumer Singh Solanki
7. Shri Nabam Rebia
8. Shri Kamakhya Prasad Tasa
9. Shri Samir Oraon
10. Shri Niranjan Bishi?

? (*Interruptions*)

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